

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 07.04.2025

| SL. No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Dealing Section | Seat |
|---------|------------|---------------------|--------------------|-----------------------|----------|--------------------|-----------------------|-----------------|--------------|
| 1 | 28062/2025 | 07.04.2025 | BLAPL-8000/2024 | SUSHANTA KUMAR MISHRA | C.O. | | Order Dtd. 2025-04-04 | | (Seat No-) |
| 2 | 28063/2025 | 07.04.2025 | BLAPL-8480/2024 | G JAYASINGH | C.O. | | Order Dtd. 2025-04-04 | BAIL-1 | (Seat No-6) |
| 3 | 28064/2025 | 07.04.2025 | BLAPL-10869/2024 | KSHITISH | C.O. | | Order Dtd. 2025-04-04 | | (Seat No-6) |
| 4 | 28065/2025 | 07.04.2025 | BLAPL-8734/2024 | S MOHAPATRA | C.O. | | Order Dtd. 2025-04-04 | | (Seat No-6) |
| 5 | 28066/2025 | 07.04.2025 | BLAPL-10868/2024 | KSHITISH | C.O. | | Order Dtd. 2025-04-04 | BAIL-1 | (Seat No-15) |
| 6 | 28068/2025 | 07.04.2025 | BLAPL-9046/2024 | MR SAHOO | C.O. | | Order Dtd. 2025-04-04 | BAIL-2 | (Seat No-11) |
| 7 | 28069/2025 | 07.04.2025 | BLAPL-8180/2024 | MR SAHOO | C.O. | | Order Dtd. 2025-04-04 | | (Seat No-11) |
| 8 | 28070/2025 | 07.04.2025 | BLAPL-8240/2024 | PK MOHANTY | C.O. | | Order Dtd. 2025-04-04 | | (Seat No-11) |
| 9 | 28071/2025 | 07.04.2025 | BLAPL-10288/2024 | RK BARIK | C.O. | | Order Dtd. 2025-04-04 | | (Seat No-11) |
| 10 | 28072/2025 | 07.04.2025 | WP (C) - 4376/2025 | A. MOHANTY | C.O. | | Order Dtd. 2025-04-04 | WRIT BRANCH-5 | (Seat No-32) |
| 11 | 28073/2025 | 07.04.2025 | CRLMC-1271/2025 | NIRANJAN ROUT | C.O. | COURT NO. 15 | Order Dtd. 2025-04-04 | CRIMINAL MISC | (Seat No-6) |

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| 12 | 28075/2025 | 07.04.2025 | CRLMC-1263/2025 | SANTOSH KUMAR MAHANTY | C.O. | COURT NO. 15 | Order Dtd. 2025-04-04 | | (Seat No-6) |
| 13 | 28077/2025 | 07.04.2025 | BLAPL-10882/2024 | PRATAP SAHOO | C.O. | COURT NO. 15 | Order Dtd. 2025-04-04 | | (Seat No-6) |
| 14 | 28078/2025 | 07.04.2025 | BLAPL-10340/2024 | BB ROUT | C.O. | COURT NO. 15 | Order Dtd. 2025-04-04 | | (Seat No-6) |
| 15 | 28079/2025 | 07.04.2025 | ABLAPL-14617/2024 | A. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-12-20 | BAIL-1 | (Seat No-6) |
| 16 | 28080/2025 | 07.04.2025 | CRLA-336/2025 | SRIKANT KUMAR BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | | (Seat No-6) |
| 17 | 28081/2025 | 07.04.2025 | BLAPL-10363/2024 | DPS MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | | (Seat No-6) |
| 18 | 28091/2025 | 07.04.2025 | CRLA-252/2020 | B R SENAPATI | C.O. | COURT NO. 8 | Order Dtd. 2025-04-04 | CRIMINAL APPEAL | (Seat No-10) |
| 19 | 28092/2025 | 07.04.2025 | WP (C) - 8953/2025 | B. SAHOO | C.O. | COURT NO. 8 | Order Dtd. 2025-04-02 | WRIT BRANCH-7 | (Seat No-44) |
| 20 | 28094/2025 | 07.04.2025 | WP (C) - 8950/2025 | B. SAHOO | C.O. | COURT NO. 8 | Order Dtd. 2025-04-02 | WRIT BRANCH-3 | (Seat No-11) |
| 21 | 28095/2025 | 07.04.2025 | WP (C) - 8956/2025 | B. SAHOO | C.O. | COURT NO. 8 | Order Dtd. 2025-04-02 | | (Seat No-11) |
| 22 | 28096/2025 | 07.04.2025 | CRLA-252/2020 | ASHOK KUMAR ROUT | C.O. | COURT NO. 8 | Order Dtd. 2025-04-04 | CRIMINAL APPEAL | (Seat No-10) |
| 23 | 28097/2025 | 07.04.2025 | MACA-831/2024 | N K ROUT | C.O. | COURT NO. 8 | Order Dtd. 2025-04-04 | | (Seat No-10) |
| 24 | 28099/2025 | 07.04.2025 | MACA-831/2024 | A K BARIK | C.O. | COURT NO. 8 | Order Dtd. 2025-04-04 | | (Seat No-10) |
| 25 | 28100/2025 | 07.04.2025 | CONTC-8436/2023 | P K PAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04- | CONTEMPT | (Seat No-8) |

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| | | | | | | | 23 | | |
| 26 | 28101/2025 | 07.04.2025 | CONTC-7270/2024 | K K NATH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-02 | | (Seat No-8) |
| 27 | 28102/2025 | 07.04.2025 | CONTC-7259/2024 | NIRANJAN MALLICK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-02 | CONTEMPT | (Seat No-2) |
| 28 | 28104/2025 | 07.04.2025 | CONTC-5875/2024 | H K DASH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-02 | CONTEMPT | (Seat No-4) |
| 29 | 28105/2025 | 07.04.2025 | WP (C) - 6336/2025 | A K PANDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-04 | WRIT BRANCH-5 | (Seat No-23) |
| 30 | 28106/2025 | 07.04.2025 | WP (C) - 6554/2025 | TUSHAR KANTA NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-04 | WRIT BRANCH-8 | (Seat No-42) |
| 31 | 28108/2025 | 07.04.2025 | WP (C) - 6790/2025 | SUBHANKAR PANDA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-04 | WRIT BRANCH-2 | (Seat No-9) |
| 32 | 28110/2025 | 07.04.2025 | WP (C) - 6358/2025 | S C D DASH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-04 | | (Seat No-9) |
| 33 | 28112/2025 | 07.04.2025 | WP (C) - 9410/2025 | P K JENA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-05 | | (Seat No-9) |
| 34 | 28113/2025 | 07.04.2025 | WP (C) - 9178/2025 | P. K. JENA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-05 | WRIT BRANCH-5 | (Seat No-22) |
| 35 | 28114/2025 | 07.04.2025 | WP (C) - 9425/2025 | M. R. NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-05 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-115) |
| 36 | 28116/2025 | 07.04.2025 | WP (C) - 9391/2025 | P. K. JENA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-05 | | (Seat No-115) |
| 37 | 28117/2025 | 07.04.2025 | WP (C) - 9393/2025 | P. K. JENA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-05 | | (Seat No-115) |
| 38 | 28118/2025 | 07.04.2025 | WP (C) - 9392/2025 | M R NAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-05 | WRIT BRANCH-5 | (Seat No-32) |
| 39 | 28119/2025 | 07.04.2025 | WP (C) - 9396/2025 | P. K. JENA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. | WRIT BRANCH-6 | (Seat No- |

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| 40 | 28120/2025 | 07.04.2025 | WP (C) - 9218/2025 | P K JENA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-05 | WRIT BRANCH-4 | (Seat No-19) |
| 41 | 28121/2025 | 07.04.2025 | WP (C) - 9251/2025 | H K DASH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-05 | WRIT BRANCH-4 | (Seat No-19) |
| 42 | 28122/2025 | 07.04.2025 | MACA-518/2022 | KSHITISH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-1) |
| 43 | 28123/2025 | 07.04.2025 | MACA-518/2022 | N K ROUT | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-1) |
| 44 | 28126/2025 | 07.04.2025 | MACA-1041/2023 | S K SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-6) |
| 45 | 28128/2025 | 07.04.2025 | MACA-114/2022 | J DEHURY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-1) |
| 46 | 28131/2025 | 07.04.2025 | MACA-114/2022 | J DEHURY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-1) |
| 47 | 28132/2025 | 07.04.2025 | CRLA-23/2025 | M. R. BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | | (Seat No-1) |
| 48 | 28133/2025 | 07.04.2025 | WP (C) - 9399/2025 | P. K. JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-1) |
| 49 | 28135/2025 | 07.04.2025 | CRLMC-1260/2025 | DILLIP SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | | (Seat No-1) |
| 50 | 28136/2025 | 07.04.2025 | MACA-923/2023 | R P BHAGAT | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-1) |
| 51 | 28137/2025 | 07.04.2025 | WP (C) - 9357/2025 | KSHITISH | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | WRIT BRANCH-6 | (Seat No-36) |
| 52 | 28138/2025 | 07.04.2025 | MACA-923/2023 | B MAHALI | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-1) |
| 53 | 28141/2025 | 07.04.2025 | WP (C) - | KSHITISH | C.O. | COURT NO. | Order | WRIT | (Seat |

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| | | | 9356/2025 | | | 2 OLD | Dtd. 2025-04-05 | BRANCH (DIVISION BENCH-2) | No-113 |
| 54 | 28142/2025 | 07.04.2025 | MACA-923/2023 | A K SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-1) |
| 55 | 28143/2025 | 07.04.2025 | WP (C) - 7468/2025 | H. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | WRIT BRANCH-6 | (Seat No-24) |
| 56 | 28144/2025 | 07.04.2025 | MACA-432/2024 | MANOJ KU PATI | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-03-28 | MISC. APPEAL SEC. | (Seat No-7) |
| 57 | 28145/2025 | 07.04.2025 | WP (C) - 7453/2025 | M. NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-7) |
| 58 | 28146/2025 | 07.04.2025 | MACA-432/2024 | D K DEHURY | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-03-28 | MISC. APPEAL SEC. | (Seat No-7) |
| 59 | 28148/2025 | 07.04.2025 | WP (C) - 8545/2025 | A. K. PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | WRIT BRANCH-7 | (Seat No-44) |
| 60 | 28149/2025 | 07.04.2025 | WP (C) - 7545/2025 | S. GUPTA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-122) |
| 61 | 28150/2025 | 07.04.2025 | MACA-650/2023 | P K LENKA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-02 | MISC. APPEAL SEC. | (Seat No-6) |
| 62 | 28151/2025 | 07.04.2025 | WP (C) - 103/2025 | A. K. PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-6) |
| 63 | 28152/2025 | 07.04.2025 | MACA-650/2023 | A K BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-02 | MISC. APPEAL SEC. | (Seat No-6) |
| 64 | 28153/2025 | 07.04.2025 | MACA-650/2023 | S K SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-02 | MISC. APPEAL SEC. | (Seat No-6) |
| 65 | 28154/2025 | 07.04.2025 | WP (C) - 2408/2025 | H.K.DASH | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | WRIT BRANCH-4 | (Seat No-27) |
| 66 | 28155/2025 | 07.04.2025 | MACA-650/2023 | S K PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-02 | MISC. APPEAL SEC. | (Seat No-6) |

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| 67 | 28156/2025 | 07.04.2025 | WP (C) - 27573/2024 | R. C. ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- 05 | | (Seat No-6) |
| 68 | 28157/2025 | 07.04.2025 | WP (C) - 9345/2025 | KSHITISH | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- 05 | WRIT BRANCH-2 | (Seat No-8) |
| 69 | 28158/2025 | 07.04.2025 | WP (C) - 9348/2025 | KSHITISH | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- 05 | WRIT BRANCH-6 | (Seat No- 36) |
| 70 | 28159/2025 | 07.04.2025 | WP (C) - 3822/2025 | S. SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- 05 | WRIT BRANCH-6 | (Seat No- 16) |
| 71 | 28160/2025 | 07.04.2025 | WP (C) - 9409/2025 | G. D. MALLICK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- 05 | | (Seat No- 16) |
| 72 | 28161/2025 | 07.04.2025 | WP (C) - 3336/2025 | A. K. PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- 05 | WRIT BRANCH-5 | (Seat No- 22) |
| 73 | 28162/2025 | 07.04.2025 | MACA- 651/2023 | P K LENKA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- 02 | MISC. APPEAL SEC. | (Seat No-6) |
| 74 | 28164/2025 | 07.04.2025 | MACA- 651/2023 | A K BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- 02 | MISC. APPEAL SEC. | (Seat No-6) |
| 75 | 28166/2025 | 07.04.2025 | MACA- 651/2023 | A K BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- 02 | MISC. APPEAL SEC. | (Seat No-6) |
| 76 | 28167/2025 | 07.04.2025 | MACA- 651/2023 | SARAT KU. PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- 02 | MISC. APPEAL SEC. | (Seat No-6) |
| 77 | 28168/2025 | 07.04.2025 | WP (C) - 8786/2025 | A. K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- 04 | | (Seat No-6) |
| 78 | 28170/2025 | 07.04.2025 | WP (C) - 6655/2025 | R. R. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- 05 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No- 115) |
| 79 | 28172/2025 | 07.04.2025 | WP (C) - 6653/2025 | R. R. DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- 05 | WRIT BRANCH-1 | (Seat No- 30) |
| 80 | 28173/2025 | 07.04.2025 | WP (C) - 8210/2025 | M. NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- | WRIT BRANCH-5 | (Seat No- 47) |

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| 81 | 28176/2025 | 07.04.2025 | WP (C) - 8582/2025 | A. K. PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-108) |
| 82 | 28178/2025 | 07.04.2025 | WP (C) - 9021/2025 | R. N. BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-108) |
| 83 | 28182/2025 | 07.04.2025 | WP (C) - 9023/2025 | R. N. BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-108) |
| 84 | 28184/2025 | 07.04.2025 | WP (C) - 1416/2025 | B. SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-03 | WRIT BRANCH-8 | (Seat No-43) |
| 85 | 28186/2025 | 07.04.2025 | WP (C) - 3756/2025 | S. SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-115) |
| 86 | 28187/2025 | 07.04.2025 | WP (C) - 5963/2025 | S. K. PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | WRIT BRANCH-4 | (Seat No-46) |
| 87 | 28188/2025 | 07.04.2025 | TRP (C) - 5/2025 | A. B. MALLICK | C.O. | COURT NO. 14 | Order Dtd. 2025-04-03 | | (Seat No-46) |
| 88 | 28190/2025 | 07.04.2025 | WP (C) - 2433/2025 | A. K. PANDA | C.O. | COURT NO. 14 | Order Dtd. 2025-04-05 | | (Seat No-46) |
| 89 | 28191/2025 | 07.04.2025 | FAO-78/2025 | NANDA KISHORE ROUT | C.O. | COURT NO. 14 | Order Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-5) |
| 90 | 28192/2025 | 07.04.2025 | WP (C) - 9482/2025 | M. R. NAYAK | C.O. | COURT NO. 14 | Order Dtd. 2025-04-05 | | (Seat No-5) |
| 91 | 28194/2025 | 07.04.2025 | CMP-321/2025 | P. K. JENA | C.O. | COURT NO. 3 OLD | Order Dtd. 2025-05-02 | | (Seat No-5) |
| 92 | 28195/2025 | 07.04.2025 | WP (C) - 7426/2025 | S.K.BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2025-04-02 | | (Seat No-5) |
| 93 | 28198/2025 | 07.04.2025 | WP (C) - 7426/2025 | R. K. BARIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2025-04-02 | | (Seat No-5) |
| 94 | 28199/2025 | 07.04.2025 | FAO-78/2025 | SARAT SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. | MISC. APPEAL | (Seat No-5) |

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| | | | | | | | 2025-04-04 | SEC. | |
| 95 | 28201/2025 | 07.04.2025 | WP (C) - 9150/2025 | K. C. SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2025-04-03 | | (Seat No-5) |
| 96 | 28203/2025 | 07.04.2025 | WP (C) - 9086/2025 | N. K. ROUT | C.O. | COURT NO. 9 | Order Dtd. 2025-05-02 | | (Seat No-5) |
| 97 | 28206/2025 | 07.04.2025 | FAO-143/2025 | PRADEEP KUMAR RATH | C.O. | COURT NO. 9 | Order Dtd. 2025-04-04 | | (Seat No-5) |
| 98 | 28208/2025 | 07.04.2025 | WP (C) - 1598/2025 | B. BEHERA | C.O. | COURT NO. 9 | Order Dtd. 2025-04-04 | | (Seat No-5) |
| 99 | 28209/2025 | 07.04.2025 | CMP-425/2025 | SUBASH SAMAL | C.O. | COURT NO. 9 | Order Dtd. 2025-03-27 | | (Seat No-5) |
| 100 | 28210/2025 | 07.04.2025 | WP (C) - 9166/2025 | S. C. MEKAP | C.O. | COURT NO. 9 | Order Dtd. 2025-05-03 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-112) |
| 101 | 28211/2025 | 07.04.2025 | WP (C) - 1536/2022 | A. K. PANDA | C.O. | COURT NO. 9 | Order Dtd. 2025-04-02 | WRIT BRANCH-1 | (Seat No-30) |
| 102 | 28212/2025 | 07.04.2025 | TRP (C) - 346/2024 | A. B. MALLICK | C.O. | COURT NO. 9 | Order Dtd. 2025-04-04 | | (Seat No-30) |
| 103 | 28213/2025 | 07.04.2025 | WP (C) - 1541/2022 | A. K. PANDA | C.O. | COURT NO. 9 | Order Dtd. 2025-04-02 | WRIT BRANCH-1 | (Seat No-30) |
| 104 | 28214/2025 | 07.04.2025 | TRPCRL-121/2024 | A. B. MALLICK | C.O. | COURT NO. 9 | Order Dtd. 2025-04-04 | | (Seat No-30) |
| 105 | 28215/2025 | 07.04.2025 | CMAPL-291/2024 | G. SUNDARA | C.O. | COURT NO. 9 | Order Dtd. 2025-04-03 | | (Seat No-30) |
| 106 | 28216/2025 | 07.04.2025 | WP (C) - 1546/2022 | A. K. PANDA | C.O. | COURT NO. 9 | Order Dtd. 2025-04-02 | WRIT BRANCH-1 | (Seat No-30) |
| 107 | 28218/2025 | 07.04.2025 | WP (C) - 1550/2022 | A. K. PANDA | C.O. | COURT NO. 9 | Order Dtd. 2025-04-02 | WRIT BRANCH-1 | (Seat No-30) |
| 108 | 28219/2025 | 07.04.2025 | FAO- | B.K.SWAIN | C.O. | COURT NO. | Order | MISC. | (Seat |

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| | | | 371/2020 | | | 9 | Dtd. 2025-04-04 | APPEAL SEC. | No-9) |
| 109 | 28220/2025 | 07.04.2025 | CMP- 491/2025 | P. K. SWAIN | C.O. | COURT NO. 8 | Order Dtd. 2025-04-04 | | (Seat No-9) |
| 110 | 28221/2025 | 07.04.2025 | FAO- 117/2020 | B.K.SWAIN | C.O. | COURT NO. 8 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-9) |
| 111 | 28222/2025 | 07.04.2025 | CMP- 492/2025 | S. K. BISWAL | C.O. | COURT NO. 8 | Order Dtd. 2025-04-04 | | (Seat No-9) |
| 112 | 28223/2025 | 07.04.2025 | CMP- 493/2025 | S. C. BISWAL | C.O. | COURT NO. 8 | Order Dtd. 2025-04-04 | | (Seat No-9) |
| 113 | 28224/2025 | 07.04.2025 | FAO- 564/2020 | B.K.SWAIN | C.O. | COURT NO. 8 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-9) |
| 114 | 28226/2025 | 07.04.2025 | CRLREV- 173/2025 | R. K. MALLICK | C.O. | COURT NO. 8 | Order Dtd. 2025-04-04 | | (Seat No-9) |
| 115 | 28227/2025 | 07.04.2025 | FAO- 120/2019 | P.K.JENA | C.O. | COURT NO. 8 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-2) |
| 116 | 28229/2025 | 07.04.2025 | CRLA- 243/2025 | RABI SAMAL | C.O. | COURT NO. 3 | Order Dtd. 2025-07-21 | | (Seat No-2) |
| 117 | 28230/2025 | 07.04.2025 | FAO- 137/2020 | S.C.DAS | C.O. | COURT NO. 3 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-9) |
| 118 | 28233/2025 | 07.04.2025 | FAO- 149/2020 | P.K.JENA | C.O. | COURT NO. 3 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-9) |
| 119 | 28235/2025 | 07.04.2025 | CRLMC- 1253/2025 | YASHOBANT DAS | C.O. | COURT NO. 15 | Order Dtd. 2025-04-04 | | (Seat No-9) |
| 120 | 28237/2025 | 07.04.2025 | CRLMC- 1243/2025 | ARTATRANA NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2025-04-04 | | (Seat No-9) |
| 121 | 28238/2025 | 07.04.2025 | FAO- 219/2018 | D.SAMAL | C.O. | COURT NO. 15 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-2) |

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| 122 | 28241/2025 | 07.04.2025 | FAO-297/2019 | B.K.SWAIN | C.O. | COURT NO. 15 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-5) |
| 123 | 28242/2025 | 07.04.2025 | CRLREV-141/2025 | PRATAP KUMAR BARIK | C.O. | COURT NO. 3 | Order Dtd. 2025-04-04 | | (Seat No-5) |
| 124 | 28244/2025 | 07.04.2025 | FAO-315/2018 | P.K.MISHRA | C.O. | COURT NO. 3 | Order Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-5) |
| 125 | 28245/2025 | 07.04.2025 | CMP-12/2025 | KSHITISH | C.O. | COURT NO. 3 OLD | Order Dtd. 2025-03-27 | | (Seat No-5) |
| 126 | 28246/2025 | 07.04.2025 | MACA-45/2016 | M/S.NAYAN BEHARI DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2025-03-21 | MISC. APPEAL SEC. | (Seat No-4) |
| 127 | 28248/2025 | 07.04.2025 | MACA-1145/2015 | P K PARIDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2017-11-28 | MISC. APPEAL SEC. | (Seat No-6) |
| 128 | 28250/2025 | 07.04.2025 | FAO-329/2019 | D.SAMAL | C.O. | COURT NO. 3 OLD | Judgement Dtd. 2025-04-05 | MISC. APPEAL SEC. | (Seat No-9) |
| 129 | 28252/2025 | 07.04.2025 | WP (C) - 9141/2025 | D.NAYAK | C.O. | COURT NO. 6 | Order Dtd. 2025-04-10 | | (Seat No-9) |
| 130 | 28253/2025 | 07.04.2025 | FAO-517/2024 | K.K.NATH | C.O. | COURT NO. 6 | Judgement Dtd. 2025-04-04 | | (Seat No-9) |
| 131 | 28255/2025 | 07.04.2025 | WP (C) - 5877/2025 | H.K.MOHANTA | C.O. | COURT NO. 6 | Order Dtd. 2025-04-05 | | (Seat No-9) |
| 132 | 28257/2025 | 07.04.2025 | FAO-675/2018 | P.K.JENA | C.O. | COURT NO. 6 | Judgement Dtd. 2025-04-05 | MISC. APPEAL SEC. | (Seat No-2) |
| 133 | 28258/2025 | 07.04.2025 | WP (C) - 7102/2025 | D.K.JENA | C.O. | COURT NO. 6 | Order Dtd. 2025-03-24 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 134 | 28260/2025 | 07.04.2025 | WP (C) - 7519/2025 | B.K.PADHI | C.O. | COURT NO. 6 | Order Dtd. 2025-03-24 | WRIT BRANCH-2 | (Seat No-34) |
| 135 | 28261/2025 | 07.04.2025 | FAO-402/2017 | K.PARIDA | C.O. | COURT NO. 6 | Judgement Dtd. 2025-04- | MISC. APPEAL SEC. | (Seat No-8) |

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| 136 | 28262/2025 | 07.04.2025 | WP (C) - 8465/2025 | K.K.MOHAPATRA | C.O. | COURT NO. 6 | Order Dtd. 2025-03-27 | WRIT BRANCH-2 | (Seat No-34) |
| 137 | 28263/2025 | 07.04.2025 | WP (C) - 9260/2025 | S.DAS | C.O. | COURT NO. 6 | Order Dtd. 2025-04-03 | WRIT BRANCH-6 | (Seat No-36) |
| 138 | 28265/2025 | 07.04.2025 | FAO-408/2019 | R.K.BEHERA | C.O. | COURT NO. 6 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-2) |
| 139 | 28266/2025 | 07.04.2025 | WP (C) - 8943/2025 | G.TRIPATHY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-04 | WRIT BRANCH-2 | (Seat No-34) |
| 140 | 28268/2025 | 07.04.2025 | ABLAPL-3320/2025 | NC SINHA | C.O. | COURT NO. 17 | Order Dtd. 2025-03-27 | BAIL-2 | (Seat No-17) |
| 141 | 28270/2025 | 07.04.2025 | FAO-631/2018 | B.K.SWAIN | C.O. | COURT NO. 17 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-2) |
| 142 | 28271/2025 | 07.04.2025 | ABLAPL-3544/2025 | BK DALAI | C.O. | COURT NO. 17 | Order Dtd. 2025-04-03 | | (Seat No-2) |
| 143 | 28275/2025 | 07.04.2025 | WP (C) - 5023/2025 | P.K.PATRA | C.O. | COURT NO. 17 | Order Dtd. 2025-04-04 | | (Seat No-2) |
| 144 | 28276/2025 | 07.04.2025 | ABLAPL-3672/2025 | TUKUNA KUMAR MISHRA | C.O. | COURT NO. 17 | Order Dtd. 2025-04-03 | | (Seat No-2) |
| 145 | 28278/2025 | 07.04.2025 | WP (C) - 5018/2025 | P.K.PATRA | C.O. | COURT NO. 17 | Order Dtd. 2025-04-04 | | (Seat No-2) |
| 146 | 28279/2025 | 07.04.2025 | ABLAPL-3673/2025 | TUKUNA KUMAR MISHRA | C.O. | COURT NO. 17 | Order Dtd. 2025-04-04 | BAIL-2 | (Seat No-11) |
| 147 | 28280/2025 | 07.04.2025 | WP (C) - 5018/2025 | J.R.DAS | C.O. | COURT NO. 17 | Order Dtd. 2025-04-04 | | (Seat No-11) |
| 148 | 28282/2025 | 07.04.2025 | WP (C) - 5009/2025 | P.K.PATRA | C.O. | COURT NO. 17 | Order Dtd. 2025-04-04 | | (Seat No-11) |
| 149 | 28283/2025 | 07.04.2025 | WP (C) - 9568/2025 | R.K.BARIK | C.O. | COURT NO. 17 | Order Dtd. | | (Seat No- |

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| 150 | 28285/2025 | 07.04.2025 | WP (C) - 9252/2025 | M.R.BARIK | C.O. | COURT NO. 17 | Order Dtd. 2025-04-05 | WRIT BRANCH-3 | (Seat No-33) |
| 151 | 28286/2025 | 07.04.2025 | WP (C) - 9361/2025 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-22 | | (Seat No-33) |
| 152 | 28288/2025 | 07.04.2025 | WP (C) - 9351/2025 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-22 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-113) |
| 153 | 28289/2025 | 07.04.2025 | WP (C) - 9350/2025 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-22 | | (Seat No-113) |
| 154 | 28290/2025 | 07.04.2025 | WP (C) - 9347/2025 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-22 | | (Seat No-113) |
| 155 | 28293/2025 | 07.04.2025 | WP (C) - 9344/2025 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-22 | | (Seat No-113) |
| 156 | 28295/2025 | 07.04.2025 | CMP-965/2024 | J.SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2024-09-13 | | (Seat No-113) |
| 157 | 28297/2025 | 07.04.2025 | ABLAPL-12894/2024 | D. BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-02 | | (Seat No-113) |
| 158 | 28298/2025 | 07.04.2025 | WP (C) - 9342/2025 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-22 | | (Seat No-113) |
| 159 | 28301/2025 | 07.04.2025 | WP (C) - 9340/2025 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-22 | WRIT BRANCH-2 | (Seat No-34) |
| 160 | 28303/2025 | 07.04.2025 | WP (C) - 9339/2025 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-22 | | (Seat No-34) |
| 161 | 28306/2025 | 07.04.2025 | WP (C) - 9338/2025 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-22 | WRIT BRANCH-5 | (Seat No-22) |
| 162 | 28308/2025 | 07.04.2025 | WP (C) - 9336/2025 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-22 | | (Seat No-22) |
| 163 | 28310/2025 | 07.04.2025 | WP (C) - | P.K.MOHANTY | C.O. | COURT NO. | Order | WRIT | (Seat |

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| | | | 9335/2025 | | | 6 | Dtd. 2025-04-22 | BRANCH-5 | No-22) |
| 164 | 28313/2025 | 07.04.2025 | WP (C) - 9330/2025 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-22 | WRIT BRANCH-6 | (Seat No-36) |
| 165 | 28314/2025 | 07.04.2025 | FAO- 999/2019 | P.K.JENA | C.O. | COURT NO. 6 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-9) |
| 166 | 28315/2025 | 07.04.2025 | WP (C) - 9328/2025 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-22 | | (Seat No-9) |
| 167 | 28317/2025 | 07.04.2025 | WP (C) - 9326/2025 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-22 | | (Seat No-9) |
| 168 | 28318/2025 | 07.04.2025 | WP (C) - 9325/2025 | P.K.MOHANTY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-22 | | (Seat No-9) |
| 169 | 28319/2025 | 07.04.2025 | WP (C) - 7889/2025 | K.C.NAYAK | C.O. | COURT NO. 6 | Order Dtd. 2025-03-20 | WRIT BRANCH-2 | (Seat No-45) |
| 170 | 28321/2025 | 07.04.2025 | WP (C) - 9022/2025 | P.K.LENKA | C.O. | COURT NO. 6 | Order Dtd. 2025-04-04 | WRIT BRANCH-3 | (Seat No-11) |
| 171 | 28322/2025 | 07.04.2025 | WP (C) - 9011/2025 | R.SAHOO | C.O. | COURT NO. 8 | Order Dtd. 9999-12-31 | WRIT BRANCH-3 | (Seat No-11) |
| 172 | 28323/2025 | 07.04.2025 | WP (C) - 9088/2025 | N.K.ROUT | C.O. | COURT NO. 8 | Order Dtd. 2025-04-04 | WRIT BRANCH-2 | (Seat No-6) |
| 173 | 28325/2025 | 07.04.2025 | WP (C) - 9126/2025 | B.DAS | C.O. | COURT NO. 25 | Order Dtd. 2025-04-16 | | (Seat No-6) |
| 174 | 28326/2025 | 07.04.2025 | FAO- 491/2017 | K.PARIDA | C.O. | COURT NO. 25 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-8) |
| 175 | 28327/2025 | 07.04.2025 | WP (C) - 28048/2024 | S.BISWAL | C.O. | COURT NO. 20 | Order Dtd. 2024-11-28 | | (Seat No-8) |
| 176 | 28329/2025 | 07.04.2025 | WP (C) - 21659/2024 | N.K.ROUT | C.O. | COURT NO. 20 | Order Dtd. 2024-09-13 | | (Seat No-8) |

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| 177 | 28330/2025 | 07.04.2025 | FAO-936/2019 | B.K.SWAIN | C.O. | COURT NO. 20 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-9) |
| 178 | 28333/2025 | 07.04.2025 | RVWPET-264/2024 | P.K.DAS | C.O. | COURT NO. 20 | Order Dtd. 2025-05-02 | | (Seat No-9) |
| 179 | 28335/2025 | 07.04.2025 | FAO-401/2017 | K.PARIDA | C.O. | COURT NO. 20 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-8) |
| 180 | 28336/2025 | 07.04.2025 | FAO-496/2018 | M.NAIK | C.O. | COURT NO. 20 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-2) |
| 181 | 28337/2025 | 07.04.2025 | CRLREV-47/2018 | S K SUNDARA | C.O. | COURT NO. 6 | Order Dtd. 2025-05-03 | CRIMINAL REVISION | (Seat No-3) |
| 182 | 28338/2025 | 07.04.2025 | FAO-706/2018 | B.K.SWAIN | C.O. | COURT NO. 6 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-9) |
| 183 | 28339/2025 | 07.04.2025 | FAO-296/2019 | B.K.SWAIN | C.O. | COURT NO. 6 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-5) |
| 184 | 28340/2025 | 07.04.2025 | FAO-298/2019 | B.K.SWAIN | C.O. | COURT NO. 6 | Judgement Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-5) |
| 185 | 28342/2025 | 07.04.2025 | WP (C) - 21468/2020 | S DASH | C.O. | COURT NO. 6 | Order Dtd. 2025-04-04 | WRIT BRANCH-2 | (Seat No-6) |
| 186 | 28344/2025 | 07.04.2025 | WP (C) - 21468/2020 | G R PATRA | C.O. | COURT NO. 6 | Order Dtd. 2025-04-04 | WRIT BRANCH-2 | (Seat No-6) |
| 187 | 28346/2025 | 07.04.2025 | WP (C) - 4863/2018 | P K DAS | C.O. | COURT NO. 6 | Order Dtd. 2025-04-04 | WRIT BRANCH-2 | (Seat No-9) |
| 188 | 28347/2025 | 07.04.2025 | WP (C) - 9264/2025 | S.MOHAPATRA | C.O. | COURT NO. 6 | Order Dtd. 2025-04-03 | WRIT BRANCH-6 | (Seat No-36) |
| 189 | 28354/2025 | 07.04.2025 | BLAPL-9508/2024 | B BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2025-04-04 | BAIL-1 | (Seat No-1) |
| 190 | 28355/2025 | 07.04.2025 | BLAPL-10400/2024 | S DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04- | BAIL-2 | (Seat No-10) |

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| 191 | 28356/2025 | 07.04.2025 | BLAPL-11726/2024 | HK DASH | C.O. | COURT NO. 3 | Order Dtd. 2025-04-04 | | (Seat No-10) |
| 192 | 28357/2025 | 07.04.2025 | BLAPL-2065/2025 | RK BARIK | C.O. | COURT NO. 3 | Order Dtd. 2025-04-04 | | (Seat No-10) |
| 193 | 28358/2025 | 07.04.2025 | BLAPL-1834/2025 | RK BARIK | C.O. | COURT NO. 3 | Order Dtd. 2025-04-04 | | (Seat No-10) |
| 194 | 28359/2025 | 07.04.2025 | BLAPL-12131/2024 | RK BARIK | C.O. | COURT NO. 3 | Order Dtd. 2025-04-04 | | (Seat No-10) |
| 195 | 28360/2025 | 07.04.2025 | BLAPL-12131/2024 | RK BARIK | C.O. | COURT NO. 3 | Order Dtd. 2025-04-04 | | (Seat No-10) |
| 196 | 28361/2025 | 07.04.2025 | BLAPL-10707/2024 | P BEHERA | C.O. | COURT NO. 21 | Order Dtd. 2025-04-04 | BAIL-1 | (Seat No-6) |
| 197 | 28365/2025 | 07.04.2025 | CRLMC-1298/2025 | M. K. RATH | C.O. | COURT NO. 21 | Order Dtd. 2025-04-04 | | (Seat No-6) |
| 198 | 28366/2025 | 07.04.2025 | FAO-315/2018 | P K JENA | C.O. | COURT NO. 21 | Order Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-5) |
| 199 | 28368/2025 | 07.04.2025 | CRLMC-809/2023 | ASHOK KUMAR BEHERA | C.O. | COURT NO. 12 | Order Dtd. 9999-12-31 | CRIMINAL MISC | (Seat No-5) |
| 200 | 28369/2025 | 07.04.2025 | CRLMC-813/2024 | BALARAM SINGH | C.O. | COURT NO. 12 | Order Dtd. 2025-04-04 | CRIMINAL MISC | (Seat No-2) |
| 201 | 28370/2025 | 07.04.2025 | CMP-767/2016 | D K PANDA | C.O. | COURT NO. 12 | Order Dtd. 2025-04-04 | WRIT BRANCH-3 | (Seat No-28) |
| 202 | 28371/2025 | 07.04.2025 | RVWPET-24/2024 | P K DAS | C.O. | COURT NO. 12 | Order Dtd. 2025-04-04 | CIVIL REVISION | (Seat No-1) |
| 203 | 28372/2025 | 07.04.2025 | CONTC-3457/2023 | M R BARIK | C.O. | COURT NO. 12 | Order Dtd. 2025-04-04 | CONTEMPT | (Seat No-3) |
| 204 | 28374/2025 | 07.04.2025 | CONTC-3455/2023 | M R BARIK | C.O. | COURT NO. 12 | Order Dtd. | CONTEMPT | (Seat No-3) |

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| 205 | 28375/2025 | 07.04.2025 | CONTC-3456/2023 | M R BARIK | C.O. | COURT NO. 12 | Order Dtd. 2025-04-04 | CONTEMPT | (Seat No-3) |
| 206 | 28376/2025 | 07.04.2025 | CONTC-5396/2023 | B BEHERA | C.O. | COURT NO. 12 | Order Dtd. 2025-04-04 | CONTEMPT | (Seat No-2) |
| 207 | 28377/2025 | 07.04.2025 | CONTC-5393/2023 | P BEHERA | C.O. | COURT NO. 12 | Order Dtd. 2025-04-04 | CONTEMPT | (Seat No-2) |
| 208 | 28378/2025 | 07.04.2025 | ABLAPL-5696/2020 | T SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-03-21 | BAIL-1 | (Seat No-5) |
| 209 | 28379/2025 | 07.04.2025 | ABLAPL-4641/2020 | T SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-03-11 | BAIL-1 | (Seat No-2) |
| 210 | 28380/2025 | 07.04.2025 | CRLMC-1275/2025 | M K SAHU | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | | (Seat No-2) |
| 211 | 28381/2025 | 07.04.2025 | ABLAPL-9959/2023 | G SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2023-09-25 | BAIL-1 | (Seat No-5) |
| 212 | 28383/2025 | 07.04.2025 | CMP-494/2025 | ASHOK KUMAR SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | | (Seat No-5) |
| 213 | 28384/2025 | 07.04.2025 | CRLMC-905/2025 | H. S. PAIKRAY | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | | (Seat No-5) |
| 214 | 28385/2025 | 07.04.2025 | CRLMC-905/2025 | ARTATRANA NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | | (Seat No-5) |
| 215 | 28386/2025 | 07.04.2025 | CRLMC-1269/2025 | MANAS RANJAN SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | | (Seat No-5) |
| 216 | 28387/2025 | 07.04.2025 | CRLMC-1330/2025 | SIBA PRASAD SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-5) |
| 217 | 28388/2025 | 07.04.2025 | CRLMC-1341/2025 | GANESH SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-5) |
| 218 | 28389/2025 | 07.04.2025 | CRLMC- | SANTOSH KUMAR | C.O. | COURT NO. | Order | | (Seat |

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| | | | 1332/2025 | MAHANTY | | 2 OLD | Dtd. 2025-04-05 | | No-5) |
| 219 | 28390/2025 | 07.04.2025 | CRLMC-1355/2025 | PURNA CHANDRA BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-5) |
| 220 | 28391/2025 | 07.04.2025 | RVWPET-97/2025 | PRASANTA KUMAR DAS | C.O. | COURT NO. 15 | Order Dtd. 2025-04-04 | | (Seat No-5) |
| 221 | 28393/2025 | 07.04.2025 | WP (C) - 9308/2025 | C SAMAL | C.O. | COURT NO. 15 | Order Dtd. 2025-04-05 | | (Seat No-5) |
| 222 | 28398/2025 | 07.04.2025 | CRP-35/2023 | S K SAHOO | C.O. | COURT NO. 15 | Order Dtd. 2025-04-03 | CIVIL REVISION | (Seat No-5) |
| 223 | 28399/2025 | 07.04.2025 | CRP-23/2023 | S K SAHOO | C.O. | COURT NO. 15 | | CIVIL REVISION | (Seat No-5) |
| 224 | 28400/2025 | 07.04.2025 | RSA-225/2022 | T K MOHANTY | C.O. | COURT NO. 15 | Order Dtd. 2025-04-05 | SECOND APPEAL | (Seat No-1) |
| 225 | 28401/2025 | 07.04.2025 | RSA-163/2015 | D J NAYAK | C.O. | COURT NO. 15 | Order Dtd. 2025-03-28 | SECOND APPEAL | (Seat No-5) |
| 226 | 28402/2025 | 07.04.2025 | RSA-163/2015 | P PANDA | C.O. | COURT NO. 15 | Order Dtd. 2025-03-28 | SECOND APPEAL | (Seat No-5) |
| 227 | 28404/2025 | 07.04.2025 | RSA-143/2023 | P D MOHAPATRA | C.O. | COURT NO. 15 | Order Dtd. 2025-04-05 | SECOND APPEAL | (Seat No-5) |
| 228 | 28405/2025 | 07.04.2025 | WP (C) - 6453/2020 | A K BEHERA | C.O. | COURT NO. 15 | Order Dtd. 2025-04-05 | WRIT BRANCH-7 | (Seat No-48) |
| 229 | 28406/2025 | 07.04.2025 | WP (C) - 6453/2020 | H K DAS | C.O. | COURT NO. 15 | Order Dtd. 2025-04-05 | WRIT BRANCH-7 | (Seat No-48) |
| 230 | 28407/2025 | 07.04.2025 | WP (C) - 18708/2024 | SRIKANTA KUMAR NATH | C.O. | COURT NO. 15 | Order Dtd. 2025-04-05 | | (Seat No-48) |
| 231 | 28408/2025 | 07.04.2025 | ABLAPL-2326/2025 | R R CHOTRAY | C.O. | COURT NO. 15 | Order Dtd. 2025-03-27 | BAIL-1 | (Seat No-15) |
| 232 | 28409/2025 | 07.04.2025 | WP (C) - 18777/2024 | S K RATH | C.O. | COURT NO. 15 | Order Dtd. | | (Seat No- |

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| 233 | 28410/2025 | 07.04.2025 | ABLAPL-11836/2024 | MR SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | BAIL-2 | (Seat No-16) |
| 234 | 28411/2025 | 07.04.2025 | WP (C) - 18902/2024 | SRIKANTA KUMAR NATH | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-16) |
| 235 | 28412/2025 | 07.04.2025 | ABLAPL-11780/2024 | SK BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | BAIL-1 | (Seat No-15) |
| 236 | 28413/2025 | 07.04.2025 | WP (C) - 23381/2024 | SRIKANTA KU. NATH | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-15) |
| 237 | 28414/2025 | 07.04.2025 | ABLAPL-11991/2024 | NK ROUT | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-15) |
| 238 | 28415/2025 | 07.04.2025 | WP (C) - 16939/2024 | C K BARIK | C.O. | COURT NO. 20 | Order Dtd. 2024-09-11 | WRIT BRANCH-3 | (Seat No-13) |
| 239 | 28416/2025 | 07.04.2025 | ABLAPL-13267/2024 | SK NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-13) |
| 240 | 28417/2025 | 07.04.2025 | ABLAPL-11486/2024 | D SWAIN | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-13) |
| 241 | 28418/2025 | 07.04.2025 | ABLAPL-83/2025 | S BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | BAIL-2 | (Seat No-12) |
| 242 | 28419/2025 | 07.04.2025 | CRLMC-1324/2025 | BALARAM SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-12) |
| 243 | 28421/2025 | 07.04.2025 | ABLAPL-308/2025 | P BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-12) |
| 244 | 28423/2025 | 07.04.2025 | ABLAPL-217/2025 | JAYAKRISHNA MOHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-12) |
| 245 | 28424/2025 | 07.04.2025 | CRLMC-1328/2025 | PRAKASH CHANDRA DASH | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-12) |
| 246 | 28425/2025 | 07.04.2025 | CRLMC- | PRAKASH | C.O. | COURT NO. | Order | CRIMINAL | (Seat |

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| | | | 1335/2025 | CHANDRA DASH | | 2 OLD | Dtd. 2025-04-05 | MISC | No-5) |
| 247 | 28426/2025 | 07.04.2025 | WP (C) - 3717/2025 | P. K. MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-03-13 | WRIT BRANCH-2 | (Seat No-7) |
| 248 | 28427/2025 | 07.04.2025 | CRLMC- 1325/2025 | T R DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-7) |
| 249 | 28428/2025 | 07.04.2025 | WP (C) - 8959/2025 | RAKESH KUMAR SARANGI | C.O. | COURT NO. 2 OLD | | WRIT BRANCH-7 | (Seat No-5) |
| 250 | 28432/2025 | 07.04.2025 | WP (C) - 19569/2024 | G.C.DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | | (Seat No-5) |
| 251 | 28434/2025 | 07.04.2025 | CRLMC- 473/2025 | D.BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-02 | | (Seat No-5) |
| 252 | 28435/2025 | 07.04.2025 | WP (C) - 9428/2025 | R.K.MOHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-5) |
| 253 | 28436/2025 | 07.04.2025 | CRLMC- 1338/2025 | A.K.ROUL | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-5) |
| 254 | 28437/2025 | 07.04.2025 | CRLMC- 1353/2025 | A.K.DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-5) |
| 255 | 28438/2025 | 07.04.2025 | WP (C) - 9293/2025 | J.K.MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-5) |
| 256 | 28439/2025 | 07.04.2025 | CRLMC- 1304/2025 | K.K.PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-5) |
| 257 | 28440/2025 | 07.04.2025 | WP (C) - 9508/2025 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 6 | Order Dtd. 2025-04-24 | WRIT BRANCH-8 | (Seat No-39) |
| 258 | 28441/2025 | 07.04.2025 | WP (C) - 9487/2025 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 6 | Order Dtd. 2025-04-05 | WRIT BRANCH-6 | (Seat No-36) |
| 259 | 28443/2025 | 07.04.2025 | WP (C) - 9493/2025 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 6 | Order Dtd. 2025-04-05 | | (Seat No-36) |
| 260 | 28444/2025 | 07.04.2025 | WP (C) - 9423/2025 | BRAJA MOHAN SARANGI | C.O. | COURT NO. 6 | Order Dtd. | | (Seat No- |

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| 261 | 28445/2025 | 07.04.2025 | WP (C) - 28802/2024 | S.C.DAS | C.O. | COURT NO. 6 | Order Dtd. 2025-03-28 | | (Seat No-36) |
| 262 | 28446/2025 | 07.04.2025 | WP (C) - 21586/2024 | P.BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2024-09-23 | | (Seat No-36) |
| 263 | 28447/2025 | 07.04.2025 | WP (C) - 9526/2025 | S.K.NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | | (Seat No-36) |
| 264 | 28448/2025 | 07.04.2025 | WP (C) - 9320/2025 | SARAT CHANDRA MEKAP | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-36) |
| 265 | 28449/2025 | 07.04.2025 | WP (C) - 8470/2025 | A.MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |
| 266 | 28451/2025 | 07.04.2025 | WP (C) - 20350/2024 | P.K.MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-107) |
| 267 | 28452/2025 | 07.04.2025 | RSA-306/2024 | P.K.ROUTRAY | C.O. | COURT NO. 12 | Order Dtd. 2025-05-12 | | (Seat No-107) |
| 268 | 28453/2025 | 07.04.2025 | ABLAPL-7505/2024 | JADUNATH PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-107) |
| 269 | 28454/2025 | 07.04.2025 | WP (C) - 9511/2025 | S.DASH | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-107) |
| 270 | 28455/2025 | 07.04.2025 | ABLAPL-1329/2025 | JADUNATH PRADHAN | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-107) |
| 271 | 28457/2025 | 07.04.2025 | WP (C) - 8037/2025 | S.K.MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | WRIT BRANCH-5 | (Seat No-47) |
| 272 | 28458/2025 | 07.04.2025 | ABLAPL-10821/2024 | SANJIB KUMAR BHANJADEO | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | BAIL-2 | (Seat No-8) |
| 273 | 28459/2025 | 07.04.2025 | WP (C) - 8037/2025 | P.K.SINGH | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | WRIT BRANCH-5 | (Seat No-47) |
| 274 | 28460/2025 | 07.04.2025 | ABLAPL- | BIJAY KUMAR | C.O. | COURT NO. | Order | | (Seat |

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| | | | 2721/2025 | BEHERA | | 2 OLD | Dtd. 2025-04-05 | | No-47) |
| 275 | 28462/2025 | 07.04.2025 | WP (C) - 9100/2025 | R.SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-47) |
| 276 | 28463/2025 | 07.04.2025 | ABLAPL- 935/2025 | BIJAY KUMAR BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-47) |
| 277 | 28464/2025 | 07.04.2025 | WP (C) - 3579/2025 | D.SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-115) |
| 278 | 28465/2025 | 07.04.2025 | WP (C) - 9540/2025 | B.DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-8 | (Seat No-39) |
| 279 | 28466/2025 | 07.04.2025 | CRLMC- 1266/2025 | M. R. BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | | (Seat No-39) |
| 280 | 28467/2025 | 07.04.2025 | WP (C) - 9397/2025 | P. K. LENKA | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-7 | (Seat No-48) |
| 281 | 28468/2025 | 07.04.2025 | WP (C) - 9571/2025 | P.K.MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 9999-12-31 | WRIT BRANCH-2 | (Seat No-6) |
| 282 | 28469/2025 | 07.04.2025 | WP (C) - 8985/2025 | R.SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-117) |
| 283 | 28470/2025 | 07.04.2025 | CRLMC- 1299/2025 | SANTOSH KUMAR MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-04 | | (Seat No-117) |
| 284 | 28471/2025 | 07.04.2025 | WP (C) - 8377/2025 | P.L.MISHRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | WRIT BRANCH-4 | (Seat No-38) |
| 285 | 28472/2025 | 07.04.2025 | CRLMC- 1332/2025 | SANTOSH KUMAR MAHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-05 | | (Seat No-38) |
| 286 | 28473/2025 | 07.04.2025 | WP (C) - 15877/2024 | P N JENA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-02 | WRIT BRANCH-7 | (Seat No-15) |
| 287 | 28477/2025 | 07.04.2025 | ABLAPL- 3637/2025 | DEBASISH SAMAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-03 | | (Seat No-15) |

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| 288 | 28478/2025 | 07.04.2025 | FAO-488/2017 | D.K.MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-03-21 | MISC. APPEAL SEC. | (Seat No-8) |
| 289 | 28479/2025 | 07.04.2025 | FAO-337/2024 | M BEHERA | C.O. | COURT NO. 6 | Order Dtd. 2025-05-08 | | (Seat No-8) |
| 290 | 28480/2025 | 07.04.2025 | WP (C) - 7422/2021 | B K DAS | C.O. | COURT NO. 6 | Order Dtd. 2025-03-28 | WRIT BRANCH-7 | (Seat No-44) |
| 291 | 28481/2025 | 07.04.2025 | BLAPL-12186/2024 | A K ROUL | C.O. | COURT NO. 6 | Order Dtd. 2025-04-05 | BAIL-1 | (Seat No-15) |
| 292 | 28483/2025 | 07.04.2025 | BLAPL-12597/2024 | NK SATAPATHY | C.O. | COURT NO. 6 | Order Dtd. 2025-04-05 | | (Seat No-15) |
| 293 | 28484/2025 | 07.04.2025 | WP (C) - 9019/2025 | R. K. BARIK | C.O. | COURT NO. 25 | Order Dtd. 2025-04-04 | WRIT BRANCH-3 | (Seat No-11) |
| 294 | 28485/2025 | 07.04.2025 | BLAPL-11224/2024 | NC SINHA | C.O. | COURT NO. 25 | Order Dtd. 2025-04-05 | | (Seat No-11) |
| 295 | 28486/2025 | 07.04.2025 | BLAPL-12260/2024 | B DAS | C.O. | COURT NO. 25 | Order Dtd. 2025-04-05 | BAIL-2 | (Seat No-10) |
| 296 | 28487/2025 | 07.04.2025 | BLAPL-12538/2024 | B DAS | C.O. | COURT NO. 25 | Order Dtd. 2025-04-05 | BAIL-2 | (Seat No-18) |
| 297 | 28488/2025 | 07.04.2025 | BLAPL-9374/2024 | B DAS | C.O. | COURT NO. 25 | Order Dtd. 2025-04-05 | BAIL-2 | (Seat No-11) |
| 298 | 28489/2025 | 07.04.2025 | BLAPL-12073/2024 | AT NAYAK | C.O. | COURT NO. 25 | Order Dtd. 2025-04-05 | | (Seat No-11) |
| 299 | 28490/2025 | 07.04.2025 | BLAPL-12634/2024 | B BEHERA | C.O. | COURT NO. 25 | Order Dtd. 2025-04-05 | | (Seat No-11) |
| 300 | 28491/2025 | 07.04.2025 | BLAPL-11130/2024 | SC SUNDARAY | C.O. | COURT NO. 25 | Order Dtd. 2025-04-05 | | (Seat No-11) |
| 301 | 28492/2025 | 07.04.2025 | BLAPL-10767/2024 | AK RANA | C.O. | COURT NO. 25 | Order Dtd. 2025-04- | BAIL-1 | (Seat No-6) |

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| 302 | 28494/2025 | 07.04.2025 | BLAPL-12260/2024 | R DAS | C.O. | COURT NO. 25 | Order Dtd. 2025-04-05 | BAIL-2 | (Seat No-10) |
| 303 | 28497/2025 | 07.04.2025 | ABLAPL-11191/2024 | S P SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2024-10-07 | | (Seat No-10) |
| 304 | 28498/2025 | 07.04.2025 | WP (C) - 18960/2010 | S.PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2019-11-16 | WRIT BRANCH-1 | (Seat No-3) |
| 305 | 28499/2025 | 07.04.2025 | CMAPL-113/2025 | S.PANDA | C.O. | COURT NO. 2 OLD | Order Dtd. 2025-04-07 | | (Seat No-3) |
| 306 | 28067/2025 | 07.04.2025 | WP (C) - 7264/2025 | TRINATH SAHOO | GENERAL | | Petition | WRIT BRANCH-6 | (Seat No-24) |
| 307 | 28074/2025 | 07.04.2025 | TRPCRL-69/2024 | MANORANJAN DAS | GENERAL | | Order Dtd. 2025-03-21 | | (Seat No-24) |
| 308 | 28076/2025 | 07.04.2025 | CONTC-7304/2024 | GOPAL KRUSHNA NANDA | GENERAL | | Order Dtd. 2025-04-04 | | (Seat No-24) |
| 309 | 28082/2025 | 07.04.2025 | ABLAPL-2223/2021 | PRATIMA NAYAK | GENERAL | | Order Dtd. 2021-03-16 | CRIMINAL MISC | (Seat No-3) |
| 310 | 28083/2025 | 07.04.2025 | OJC-6148/2001 | RAKESH KUMAR PATRA | GENERAL | | Order Dtd. 2009-11-13 | | (Seat No-3) |
| 311 | 28084/2025 | 07.04.2025 | OJC-6109/2001 | RAKESH KUMAR PATRA | GENERAL | | Order Dtd. 2009-11-13 | | (Seat No-3) |
| 312 | 28085/2025 | 07.04.2025 | BLAPL-10288/2024 | PITAMBAR BHOI | GENERAL | | Order Dtd. 2025-04-04 | | (Seat No-3) |
| 313 | 28086/2025 | 07.04.2025 | WP (C) - 9298/2025 | JEEVANJYOTI MOHANTY | GENERAL | | Order Dtd. 2025-04-05 | | (Seat No-3) |
| 314 | 28087/2025 | 07.04.2025 | CONTC-7520/2024 | MINATI ACHARYA | GENERAL | | Order Dtd. 2025-03-05 | | (Seat No-3) |
| 315 | 28088/2025 | 07.04.2025 | FAO-509/2014 | DR JITENDRA KUMAR LENKA | GENERAL | | Order Dtd. 2025-03- | MISC. APPEAL SEC. | (Seat No-2) |

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| 316 | 28089/2025 | 07.04.2025 | CRLMC-1265/2025 | PRATIMA NAYAK | GENERAL | | Petition | | (Seat No-2) |
| 317 | 28090/2025 | 07.04.2025 | WP (C) - 15877/2024 | MANAS PATI | GENERAL | | Order Dtd. 2025-04-02 | WRIT BRANCH-7 | (Seat No-15) |
| 318 | 28093/2025 | 07.04.2025 | WP (C) - 15979/2024 | MANAS PATI | GENERAL | | Order Dtd. 2025-04-02 | WRIT BRANCH-8 | (Seat No-41) |
| 319 | 28098/2025 | 07.04.2025 | CONTC-8135/2024 | MANAS PATI | GENERAL | | Order Dtd. 2025-04-04 | CONTEMPT | (Seat No-4) |
| 320 | 28103/2025 | 07.04.2025 | WP (C) - 30318/2022 | SHAKTI PRASAD RATH | GENERAL | | Entire Document | WRIT BRANCH-4 | (Seat No-27) |
| 321 | 28107/2025 | 07.04.2025 | CONTC-1223/2025 | PRAHALLAD CHANDRA DAS | GENERAL | | Order Dtd. 2025-03-28 | | (Seat No-27) |
| 322 | 28109/2025 | 07.04.2025 | ABLAPL-9424/2023 | AKSHAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-13 | BAIL-2 | (Seat No-7) |
| 323 | 28111/2025 | 07.04.2025 | ABLAPL-9424/2023 | AKSHAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2024-09-06 | BAIL-2 | (Seat No-7) |
| 324 | 28115/2025 | 07.04.2025 | ABLAPL-9424/2023 | AKSHAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2024-12-07 | BAIL-2 | (Seat No-7) |
| 325 | 28124/2025 | 07.04.2025 | WP (C) - 37974/2021 | HIMANSHU BHUSAN DASH | GENERAL | | Order Dtd. 2024-08-23 | WRIT BRANCH-5 | (Seat No-21) |
| 326 | 28129/2025 | 07.04.2025 | CMP-228/2025 | HIMANSHU BHUSAN DASH | GENERAL | | Order Dtd. 2025-03-28 | | (Seat No-21) |
| 327 | 28139/2025 | 07.04.2025 | MACA-1041/2023 | JEEVANJYOTI MOHANTY | GENERAL | | Order Dtd. 2025-04-04 | MISC. APPEAL SEC. | (Seat No-6) |
| 328 | 28147/2025 | 07.04.2025 | WP (C) - 8924/2025 | PRAFULLA CHANDRA ACHARYA | GENERAL | | Order Dtd. 2025-04-02 | WRIT BRANCH-6 | (Seat No-25) |
| 329 | 28165/2025 | 07.04.2025 | WP (C) - 9110/2025 | PRAFULLA CHANDRA ACHARYA | GENERAL | | Order Dtd. 2025-04-03 | WRIT BRANCH-4 | (Seat No-19) |
| 330 | 28169/2025 | 07.04.2025 | WP (C) - | HIRARAM BHOI | GENERAL | | Entire | | (Seat |

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| | | | 3401/2025 | | | | Document | | No-19) |
| 331 | 28171/2025 | 07.04.2025 | BLAPL-9063/2024 | ASIT KUMAR OTTA | GENERAL | | Order Dtd. 2025-04-04 | BAIL-2 | (Seat No-12) |
| 332 | 28175/2025 | 07.04.2025 | ABLAPL-13002/2024 | PRATAP KUMAR RAY | GENERAL | | Order Dtd. 2025-03-28 | BAIL-1 | (Seat No-14) |
| 333 | 28189/2025 | 07.04.2025 | WP (C) - 8746/2025 | ASHOK KUMAR MISHRA | GENERAL | | Order Dtd. 2025-03-27 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-110) |
| 334 | 28205/2025 | 07.04.2025 | CRLMP-1328/2023 | SASMITA SAHU | GENERAL | | Order Dtd. 2025-03-24 | WRIT BRANCH-1 | (Seat No-1) |
| 335 | 28273/2025 | 07.04.2025 | CRLMC-1321/2025 | RADHARAMAN DAS NAYAK | GENERAL | | Order Dtd. 2025-04-05 | | (Seat No-1) |
| 336 | 28281/2025 | 07.04.2025 | CONTC-3873/2024 | MANAS PATI | GENERAL | | Order Dtd. 2025-04-04 | | (Seat No-1) |
| 337 | 28284/2025 | 07.04.2025 | CONTC-3872/2024 | MANAS PATI | GENERAL | | Order Dtd. 2025-04-04 | | (Seat No-1) |
| 338 | 28291/2025 | 07.04.2025 | WPC (OAC) - 362/2017 | BIBHU PADARBINDA ACHARYA | GENERAL | | Order Dtd. 2024-04-24 | OA Branch | (Seat No-1) |
| 339 | 28305/2025 | 07.04.2025 | FAO-216/2019 | SUBASH CHANDRA PRADHAN | GENERAL | | Order Dtd. 2025-03-26 | MISC. APPEAL SEC. | (Seat No-5) |
| 340 | 28312/2025 | 07.04.2025 | WP (C) - 8576/2025 | SANJIB KUMAR RATH | GENERAL | | Order Dtd. 2025-04-05 | | (Seat No-5) |
| 341 | 28316/2025 | 07.04.2025 | WP (C) - 8572/2025 | SANJIB KUMAR RATH | GENERAL | | Order Dtd. 2025-04-05 | WRIT BRANCH-6 | (Seat No-25) |
| 342 | 28320/2025 | 07.04.2025 | WP (C) - 8632/2025 | DEBENDRA BEHERA | GENERAL | | Order Dtd. 2025-04-05 | WRIT BRANCH-7 | (Seat No-44) |
| 343 | 28332/2025 | 07.04.2025 | MACA-1041/2023 | JEEVANJYOTI MOHANTY | GENERAL | | Misc. case | MISC. APPEAL SEC. | (Seat No-6) |
| 344 | 28362/2025 | 07.04.2025 | CRLMC-1319/2025 | DILLIP KUMAR NANDA | GENERAL | | Order Dtd. | | (Seat No-6) |

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| 345 | 28367/2025 | 07.04.2025 | FAO-422/2023 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2023-11-02 | MISC. APPEAL SEC. | (Seat No-8) |
| 346 | 28382/2025 | 07.04.2025 | WPC (OAC) - 750/2018 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2024-04-10 | OA Branch | (Seat No-1) |
| 347 | 28392/2025 | 07.04.2025 | WP (C) - 6592/2018 | SAHASRANSU SOURAV | GENERAL | | Order Dtd. 2025-03-13 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-114) |
| 348 | 28422/2025 | 07.04.2025 | CRLMC-1331/2025 | BIBHUTI RANJAN MOHANTY | GENERAL | | Order Dtd. 2025-04-05 | | (Seat No-114) |
| 349 | 28430/2025 | 07.04.2025 | WP (C) - 12797/2014 | B K DAS | GENERAL | | Order Dtd. 2014-07-26 | | (Seat No-114) |
| 350 | 28431/2025 | 07.04.2025 | BLAPL-3383/2016 | B K DAS | GENERAL | | Order Dtd. 2017-01-13 | | (Seat No-114) |
| 351 | 28433/2025 | 07.04.2025 | WP (C) - 34699/2022 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2022-12-20 | WRIT BRANCH-8 | (Seat No-42) |
| 352 | 28442/2025 | 07.04.2025 | WP (C) - 13161/2022 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2022-12-14 | WRIT BRANCH-7 | (Seat No-48) |
| 353 | 28450/2025 | 07.04.2025 | WP (C) - 18906/2022 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2022-11-25 | WRIT BRANCH-3 | (Seat No-33) |
| 354 | 28456/2025 | 07.04.2025 | WP (C) - 2598/2022 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2022-02-01 | WRIT BRANCH-6 | (Seat No-16) |
| 355 | 28461/2025 | 07.04.2025 | WP (C) - 37410/2021 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2021-12-13 | WRIT BRANCH-7 | (Seat No-48) |
| 356 | 28475/2025 | 07.04.2025 | RSA-175/2019 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2025-04-05 | SECOND APPEAL | (Seat No-5) |
| 357 | 28482/2025 | 07.04.2025 | WP (C) - 36761/2022 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2023-01-05 | WRIT BRANCH-8 | (Seat No-39) |
| 358 | 28493/2025 | 07.04.2025 | WPC (OA) - | MANOJ KUMAR | GENERAL | | Order | OA Branch | (Seat |

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| | | | 356/2018 | RANA | | | Dtd. 2022-09-12 | | No-1) |
| 359 | 28495/2025 | 07.04.2025 | WPC (OA) - 357/2018 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2022-09-12 | OA Branch | (Seat No-1) |
| 360 | 28496/2025 | 07.04.2025 | WP (C) - 32849/2022 | MANOJ KUMAR RANA | GENERAL | | Order Dtd. 2022-12-06 | WRIT BRANCH-1 | (Seat No-4) |
| 361 | 28125/2025 | 07.04.2025 | ABLAPL- 15057/2024 | PRADIPTA BEURA | GENERAL | | Order Dtd. 2025-04-05 | | (Seat No-4) |
| 362 | 28127/2025 | 07.04.2025 | ABLAPL- 6338/2024 | PRADIPTA BEURA | GENERAL | | Order Dtd. 2025-04-05 | BAIL-2 | (Seat No-12) |
| 363 | 28130/2025 | 07.04.2025 | ABLAPL- 7113/2024 | PRADIPTA BEURA | GENERAL | | Order Dtd. 2025-04-05 | BAIL-2 | (Seat No-8) |
| 364 | 28134/2025 | 07.04.2025 | ABLAPL- 7111/2024 | PRADIPTA BEURA | GENERAL | | Order Dtd. 2024-07-23 | | (Seat No-8) |
| 365 | 28140/2025 | 07.04.2025 | ABLAPL- 7356/2024 | PRADIPTA BEURA | GENERAL | | Order Dtd. 2024-07-29 | BAIL-2 | (Seat No-10) |
| 366 | 28163/2025 | 07.04.2025 | WP (C) - 8801/2025 | A. K. MOHANTY | GENERAL | | Order Dtd. 2025-04-04 | WRIT BRANCH-2 | (Seat No-34) |
| 367 | 28174/2025 | 07.04.2025 | WP (C) - 19898/2011 | B K SWAIN | GENERAL | | | WRIT BRANCH-4 | (Seat No-37) |
| 368 | 28177/2025 | 07.04.2025 | WP (C) - 8800/2025 | A. K. MOHANTY | GENERAL | | Order Dtd. 2025-04-04 | WRIT BRANCH-2 | (Seat No-34) |
| 369 | 28179/2025 | 07.04.2025 | WP (C) - 8843/2025 | A. K. MOHANTY | GENERAL | | Order Dtd. 2025-04-04 | WRIT BRANCH-2 | (Seat No-34) |
| 370 | 28180/2025 | 07.04.2025 | WP (C) - 8795/2025 | A. K. MOHANTY | GENERAL | | Order Dtd. 2025-04-04 | WRIT BRANCH-7 | (Seat No-5) |
| 371 | 28181/2025 | 07.04.2025 | WP (C) - 8844/2025 | A. K. MOHANTY | GENERAL | | Order Dtd. 2025-04-04 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 372 | 28183/2025 | 07.04.2025 | WP (C) - | A. K. MOHANTY | GENERAL | | Order | | (Seat |

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| | | | 8822/2025 | | | | Dtd. 2025-04-04 | | No-111) |
| 373 | 28185/2025 | 07.04.2025 | WP (C) - 8871/2025 | A. K. MOHANTY | GENERAL | | Order Dtd. 2025-04-04 | WRIT BRANCH-7 | (Seat No-44) |
| 374 | 28193/2025 | 07.04.2025 | WP (C) - 4565/2017 | B DAS | GENERAL | | | | (Seat No-44) |
| 375 | 28196/2025 | 07.04.2025 | WP (C) - 16420/2013 | K C PANDA | GENERAL | | | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-107) |
| 376 | 28197/2025 | 07.04.2025 | CRLMC- 4650/2024 | D SWAIN | GENERAL | | | CRIMINAL MISC | (Seat No-7) |
| 377 | 28200/2025 | 07.04.2025 | WP (C) - 13366/2024 | T KAMILA | GENERAL | | | WRIT BRANCH-3 | (Seat No-11) |
| 378 | 28202/2025 | 07.04.2025 | LPA-5/2014 | S S JENA | GENERAL | | | | (Seat No-11) |
| 379 | 28204/2025 | 07.04.2025 | CMAPL- 79/2022 | S S JENA | GENERAL | | | M.J.C. | (Seat No-2) |
| 380 | 28207/2025 | 07.04.2025 | WP (C) - 7533/2019 | B K PATI | GENERAL | | | WRIT BRANCH-7 | (Seat No-15) |
| 381 | 28217/2025 | 07.04.2025 | CRLMC- 1023/2024 | A K SARANGI | GENERAL | | | CRIMINAL MISC | (Seat No-6) |
| 382 | 28225/2025 | 07.04.2025 | WP (C) - 2436/2024 | S BISWAL | GENERAL | | | WRIT BRANCH-8 | (Seat No-40) |
| 383 | 28228/2025 | 07.04.2025 | WP (C) - 875/2018 | H K PANDA | GENERAL | | | WRIT BRANCH (DIVISION BENCH) | (Seat No-114) |
| 384 | 28231/2025 | 07.04.2025 | WP (C) - 14411/2018 | R SAHU | GENERAL | | | WRIT BRANCH-8 | (Seat No-39) |
| 385 | 28232/2025 | 07.04.2025 | WP (C) - 6499/2009 | D K NAIK | GENERAL | | | | (Seat No-39) |
| 386 | 28234/2025 | 07.04.2025 | SA- 266/1985 | M R BARIK | GENERAL | | | | (Seat No-39) |
| 387 | 28236/2025 | 07.04.2025 | SA- 267/1985 | M R BARIK | GENERAL | | | SECOND APPEAL | (Seat No-3) |
| 388 | 28239/2025 | 07.04.2025 | WA-99/2014 | D K NAIK | GENERAL | | | WRIT APPEAL | (Seat No-5) |
| 389 | 28240/2025 | 07.04.2025 | WP (C) - 2932/2025 | S BEHERA | GENERAL | | | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-110) |

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| 390 | 28243/2025 | 07.04.2025 | BLAPL-10617/2021 | B N SARANGI | GENERAL | | | BAIL-1 | (Seat No-2) |
| 391 | 28247/2025 | 07.04.2025 | WP (C) - 5350/2022 | PK MISHRA | GENERAL | | | WRIT BRANCH-3 | (Seat No-13) |
| 392 | 28249/2025 | 07.04.2025 | FAO-182/2017 | M NAIK | GENERAL | | | MISC. APPEAL SEC. | (Seat No-8) |
| 393 | 28251/2025 | 07.04.2025 | CONTC-3362/2022 | M NAIK | GENERAL | | | CONTEMPT | (Seat No-6) |
| 394 | 28254/2025 | 07.04.2025 | WP (C) - 9988/2015 | N K ROUT | GENERAL | | | WRIT BRANCH-6 | (Seat No-24) |
| 395 | 28256/2025 | 07.04.2025 | CONTC-4525/2024 | P K DAS | GENERAL | | | | (Seat No-24) |
| 396 | 28259/2025 | 07.04.2025 | WP (C) - 26182/2024 | R K MAHABHOI | GENERAL | | | | (Seat No-24) |
| 397 | 28264/2025 | 07.04.2025 | MACA-715/2013 | A PATI | GENERAL | | | MISC. APPEAL SEC. | (Seat No-6) |
| 398 | 28267/2025 | 07.04.2025 | WP (C) - 17660/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 399 | 28269/2025 | 07.04.2025 | WP (C) - 17660/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 400 | 28272/2025 | 07.04.2025 | WP (C) - 17636/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 401 | 28274/2025 | 07.04.2025 | WP (C) - 17663/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 402 | 28277/2025 | 07.04.2025 | WP (C) - 17663/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 403 | 28287/2025 | 07.04.2025 | WP (C) - 17636/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 404 | 28292/2025 | 07.04.2025 | WP (C) - 17665/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 405 | 28294/2025 | 07.04.2025 | WP (C) - 17639/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 406 | 28296/2025 | 07.04.2025 | WP (C) - 17665/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 407 | 28299/2025 | 07.04.2025 | WP (C) - 17639/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 408 | 28300/2025 | 07.04.2025 | WP (C) - 17689/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 409 | 28302/2025 | 07.04.2025 | WP (C) - 17641/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 410 | 28304/2025 | 07.04.2025 | WP (C) - 17641/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 411 | 28307/2025 | 07.04.2025 | WP (C) - 17689/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 412 | 28309/2025 | 07.04.2025 | WP (C) - 17633/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |

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| 413 | 28311/2025 | 07.04.2025 | WP (C) - 17633/2024 | J SAHOO | GENERAL | | | | (Seat No-6) |
| 414 | 28324/2025 | 07.04.2025 | CMP- 1410/2024 | P C MOHANTY | GENERAL | | | | (Seat No-6) |
| 415 | 28328/2025 | 07.04.2025 | BLAPL- 12593/2024 | S C SUNDARA | GENERAL | | | | (Seat No-6) |
| 416 | 28331/2025 | 07.04.2025 | CRLMP- 1086/2022 | S NAYAK | GENERAL | | | WRIT BRANCH-4 | (Seat No- 19) |
| 417 | 28334/2025 | 07.04.2025 | CRLREV- 274/2012 | S NAYAK | GENERAL | | | | (Seat No- 19) |
| 418 | 28341/2025 | 07.04.2025 | WP (C) - 8377/2025 | B K PADHI | GENERAL | | | WRIT BRANCH-4 | (Seat No- 38) |
| 419 | 28343/2025 | 07.04.2025 | WP (C) - 796/2017 | P K PARIDA | GENERAL | | | WRIT BRANCH-1 | (Seat No- 31) |
| 420 | 28345/2025 | 07.04.2025 | CONTC- 5282/2024 | D SETHY | GENERAL | | | CONTEMPT | (Seat No-1) |
| 421 | 28348/2025 | 07.04.2025 | FAO- 312/2018 | K PARIDA | GENERAL | | | MISC. APPEAL SEC. | (Seat No-5) |
| 422 | 28349/2025 | 07.04.2025 | WP (C) - 19211/2011 | S K SAMAL | GENERAL | | | | (Seat No-5) |
| 423 | 28350/2025 | 07.04.2025 | WP (C) - 27423/2017 | A K PANDA | GENERAL | | | | (Seat No-5) |
| 424 | 28351/2025 | 07.04.2025 | CMP- 1551/2023 | B N DASH | GENERAL | | | WRIT BRANCH-4 | (Seat No- 19) |
| 425 | 28352/2025 | 07.04.2025 | OJC- 15017/1996 | S P MANGARAJ | GENERAL | | | | (Seat No- 19) |
| 426 | 28353/2025 | 07.04.2025 | CRLMC- 647/2025 | A K SAHOO | GENERAL | | | | (Seat No- 19) |
| 427 | 28363/2025 | 07.04.2025 | ABLAPL- 3571/2025 | PRAVAT CHANDRA BEHERA | GENERAL | | Order Dtd. 2025-04- 03 | | (Seat No- 19) |
| 428 | 28364/2025 | 07.04.2025 | ABLAPL- 2957/2025 | PRAVAT CHANDRA BEHERA | GENERAL | | Order Dtd. 2025-04- 02 | BAIL-2 | (Seat No- 18) |
| 429 | 28373/2025 | 07.04.2025 | CONTC- 3454/2023 | M R BARIK | GENERAL | | | CONTEMPT | (Seat No-3) |
| 430 | 28394/2025 | 07.04.2025 | WP (C) - 26108/2023 | GOURANGA CHARAN JENA | GENERAL | | Order Dtd. 2025-03- 11 | WRIT BRANCH-8 | (Seat No- 41) |
| 431 | 28395/2025 | 07.04.2025 | ABLAPL- 3448/2025 | S. K. TRIPATHY | GENERAL | | Order Dtd. 2025-04- | | (Seat No- 41) |

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| 432 | 28396/2025 | 07.04.2025 | CRLMC-1357/2025 | S. K. TRIPATHY | GENERAL | | Order Dtd. 2025-04-05 | | (Seat No-41) |
| 433 | 28397/2025 | 07.04.2025 | ABLAPL-3606/2025 | BISWARANJAN DALAI | GENERAL | | Order Dtd. 2025-04-03 | | (Seat No-41) |
| 434 | 28403/2025 | 07.04.2025 | WP (C) - 6774/2002 | P K MISHRA | GENERAL | | | | (Seat No-41) |
| 435 | 28420/2025 | 07.04.2025 | WP (C) - 22125/2016 | PK MISHRA | GENERAL | | | | (Seat No-41) |
| 436 | 28429/2025 | 07.04.2025 | WP (C) - 11439/2023 | N.ROUT | GENERAL | | Order Dtd. 2025-04-02 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-118) |
| 437 | 28474/2025 | 07.04.2025 | CRLMC-1212/2025 | S. CHOUDHURY | GENERAL | | Order Dtd. 2025-04-03 | | (Seat No-118) |
| 438 | 28476/2025 | 07.04.2025 | CRLMC-1319/2025 | MANOJ KUMAR PANI | GENERAL | | Order Dtd. 2025-04-05 | | (Seat No-118) |

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